

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:103
ANSWERED ON:12.12.2013
AVIATION POLICY GUIDELINES
Rawat Shri Ashok Kumar

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government Directorate General of Civil Aviation (DGCA) has evolved any aviation policy or issued any guidelines to allow private airlines to operate in the country;
- (b) if so, the details thereof;
- (c) whether some cases of violation of such policy/guidelines by certain private airline companies have come to the notice of the Government recently and if so, the details thereof along with the action taken/ proposed to be taken against. the said companies;
- (d) whether the Government has put in place any mechanism to monitor the operation of the private airlines as per the policy/guidelines; and
- (e) if so, the details thereof along with the outcome thereof?

Answer

Minister of CIVIL AVIATION (SHRI AJIT SINGH)

(a), (b), (c), (d) and (e): A Statement is laid on the Table of the House.

STATEMENT TO BE LAID IN REPLY OF THE LOK SABHA STARRED QUESTION () NO. 103 FOR ANSWER ON 12.12.2013 REGARDING `AVIATION POLICY/ GUIDELINES`

(a) and (b) The Air Operator Permit is issued in two categories i.e. Scheduled and Non-scheduled, upon meeting the minimum requirements as contained in CAR Section 3 Series `C` Part I/III/IV and VIII after following the procedures as given in air operator Certification Manual CAP 3100.

(c) Recently, in an audit, it was found that M/s EON Aviation Pvt. Ltd. (a Non-scheduled Operator) was not complying with the Directorate General of Civil Aviation (DGCA) requirements and as such its Air Operator Permit (AOP) was suspended by DGCA. .

(d) DGCA-has its surveillance policy as well as guidelines to monitor all the airlines by conducting regular audits/surprise checks/ spot checks etc. Action is taken against the airlines as per the findings reported / observed during these checks.

(e) The details of Level I and Level II safety lapses and enforcement action taken by DGCA against the private airlines is at the Annexure.